

**Customs, Excise & Service Tax Appellate Tribunal**  
**West Zonal Bench : Ahmedabad**

Statement of registered Appeal's / Application's between 01/08/2017 to 31/08/2017.

| S.No.  | Case Number         | Date of Filing  | Appellant/Respondent Detail's   | Impugned NO Number & Date  |
|--|---------------------|-----------------|---|--|
| <b><u>Statement of registered case's</u></b> |                     |                 |   |  |
| 1  | E/11452/2017<br>-SM | 01/08/2017<br>7 | Shree Kamrej Vibhag Sahakari<br>Khand Ugyog Mandali Ltd<br>-Vs-<br><br>C.C.E. & S.T.-Surat-ii | <b>OIA-CCESA-VAD-APP-II-VK-423-20</b><br>16-17<br>Dated : 19/01/2017 |
| 2  | E/11453/2017<br>-SM | 01/08/2017<br>7 | Shree Kamrej Vibhag Sahakari<br>Khand Ugyog Mandali Ltd<br>-Vs-<br><br>C.C.E. & S.T.-Surat-ii | <b>OIA-CCESA-VAD-APP-II-VK-424-20</b><br>16-17<br>Dated : 19/01/2017 |
| 3  | E/11454/2017<br>-SM | 01/08/2017<br>7 | Shree Kamrej Vibhag Sahakari<br>Khand Ugyog Mandali Ltd<br>-Vs-<br><br>C.C.E. & S.T.-Surat-ii | <b>OIA-CCESA-VAD-APP-II-VK-425-20</b><br>16-17<br>Dated : 19/01/2017 |
| 4  | E/11455/2017<br>-SM | 01/08/2017<br>7 | Shree Kamrej Vibhag Sahakari<br>Khand Ugyog Mandali Ltd<br>-Vs-<br><br>C.C.E. & S.T.-Surat-ii | <b>OIA-CCESA-VAD-APP-II-VK-426-20</b><br>16-17<br>Dated : 19/01/2017 |
| 5  | E/11456/2017<br>-DB | 27/07/2017<br>7 | C.C.E. & S.T.-Ahmedabad-iii<br>-Vs-<br><br>Smaltochimica India Pvt Ltd                        | <b>OIA-AHM-EXCUS-003-APP-274-275-</b><br>16-17<br>Dated : 27/03/2017 |
| 6  | E/11457/2017<br>-DB | 27/07/2017<br>7 | Cebon Apparels P Ltd<br>-Vs-<br><br>C.C.E & S.T.-Valsad                                       | <b>OIO-VLD-EXCUS-000-COM-054-16-1</b><br>7<br>Dated : 30/03/2017     |
| 7  | C/11458/2017-DB     | 10/07/2017<br>7 | Jakap Metind Pvt Ltd<br>-Vs-<br><br>C.C.-Mundra   | <b>OIO-MUN-CUSTM-000-COM-030-16-</b><br>17<br>Dated : 31/03/2017     |
| 8  | C/11459/2017-DB     | 01/08/2017<br>7 | C.C.-Ahmedabad<br>-Vs-<br><br>Pharmalab India Pvt Ltd   | <b>OIO-AHM-CUSTM-000-COM-017-16-</b><br>17<br>Dated : 29/03/2017     |
| 9  | C/11460/2017-DB     | 01/08/2017<br>7 | Radha Swami Timbers<br>-Vs-   | <b>OIO-KDL-CUSTM-000-COM-015-17-</b><br>18                           |

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|    |                  |            | C.C.-Kandla   | Dated : 04/05/2017   |
| 10 | C/11461/2017-DB  | 01/08/2017 | Surendar Gupta<br>-Vs-<br>C.C.-Kandla                             | <b>OIO-KDL-CUSTM-000-COM-015-17-18</b><br>Dated : 04/05/2017   |
| 11 | C/11462/2017-DB  | 01/08/2017 | Parekh Timber Pvt Ltd<br>-Vs-<br>C.C.-Kandla                      | <b>OIO-KDL-CUSTM-000-COM-016-17-18</b><br>Dated : 04/05/2017   |
| 12 | C/11463/2017-DB  | 01/08/2017 | Chandanmal Parekh<br>-Vs-<br>C.C.-Kandla                          | <b>OIO-KDL-CUSTM-000-COM-016-17-18</b><br>Dated : 04/05/2017   |
| 13 | E/11464/2017-DB  | 05/07/2017 | Pioneer Industries<br>-Vs-<br>C.C.E. & S.T.-Bhavnagar             | <b>OIA-BHV-EXCUS-000-APP-281-16-17</b><br>Dated : 31/03/2017   |
| 14 | C/11465/2017-DB  | 03/08/2017 | Sarla Export P Ltd<br>-Vs-<br>C.C.-Mundra                         | <b>OIA-MUN-CUSTM-000-APP-027-17-18</b><br>Dated : 02/05/2017   |
| 15 | ST/11466/2017-DB | 03/08/2017 | Riddhi Corporate Services<br>-Vs-<br>C.C.E. & S.T.-Vadodara-i     | <b>OIO-VAD-EXCUS-001-COM-04-17-18</b><br>Dated : 27/04/2017    |
| 16 | E/11467/2017-DB  | 03/08/2017 | Messrs Embee Road Service Pvt Ltd<br>-Vs-<br>C.C.E & S.T.-Silvasa | <b>OIO-SIL-EXCUS-000-COM-003-17-18</b><br>Dated : 03/05/2017   |
| 17 | C/11468/2017-SM  | 24/07/2017 | Rallis India Ltd<br>-Vs-<br>C.C.E-Bharuch                         | <b>OIA-VAD-EXCUS-004-APP-645-2016-17</b><br>Dated : 17/03/2017 |
| 18 | E/11469/2017-DB  | 20/07/2017 | Corob India P Ltd<br>-Vs-<br>C.C.E. & S.T.-Daman                  | <b>OIO-DMN-EXCUS-000-COM-001-17-18</b><br>Dated : 18/04/2017   |
| 19 | C/11470/2017-DB  | 04/08/2017 | Batra Timber Traders<br>-Vs-<br>C.C.-Mundra                       | <b>OIO-KDL-CUSTM-000-COM-019-17-18</b><br>Dated : 27/04/2017   |
| 20 | C/11471/2017-DB  | 04/08/2017 | Batra Timber Pvt Ltd<br>-Vs-<br>C.C.-Mundra                       | <b>OIO-KDL-CUSTM-000-COM-018-17-18</b><br>Dated : 27/04/2017   |
| 21 | C/11472/2017-DB  | 04/08/2017 | Shri Rajesh Batra<br>-Vs-   | <b>OIO-KDL-CUSTM-000-COM-018-17-18</b><br>Dated : 27/04/2017   |

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|    |                 |            | C.C.-Mundra   |   |
| 22 | C/11473/2017-DB | 10/07/2017 | Apple International<br>-Vs-<br>C.C.-Mundra                        | <b>OIO-MUN-CUSTM-000-COM-030-16-17</b><br>Dated : 31/03/2017    |
| 23 | C/11474/2017-DB | 04/08/2017 | Welspun Steel Ltd<br>-Vs-<br>C.C.-Kandla                          | <b>OIA-KDL-CUSTM-000-APP-009-17-18</b><br>Dated : 01/05/2017    |
| 24 | E/11475/2017-SM | 04/08/2017 | Gopinath Chem Tech Limited<br>-Vs-<br>C.C.E. & S.T.-Ahmedabad-iii | <b>OIA-AHM-EXCUS-003-APP-029-17-18</b><br>Dated : 07/06/2017    |
| 25 | C/11476/2017-DB | 04/08/2017 | Gastrade International<br>-Vs-<br>C.C.-Mundra                     | <b>OIA-MUN-CUSTM-000-APP-026-17-18</b><br>Dated : 02/05/2017    |
| 26 | C/11477/2017-DB | 07/08/2017 | Eskay International<br>-Vs-<br>C.C.-Mundra                        | <b>OIA-MUN-CUSTM-000-APP-028-17-18</b><br>Dated : 02/05/2017    |
| 27 | E/11478/2017-SM | 03/08/2017 | Aggarwal Steel<br>-Vs-<br>C.C.E. & S.T.-Surat-i                   | <b>OIA-CCESA-VAD-APP-II-VK-01-2017-18</b><br>Dated : 15/05/2017 |
| 28 | C/11479/2017-DB | 08/08/2017 | Ambuja Cement Ltd<br>-Vs-<br>C.C.-Jamnagar(prev)                  | <b>OIO-JAM-CUSTM-PRV-COM-001-17-18</b><br>Dated : 16/05/2017    |
| 29 | E/11480/2017-DB | 08/08/2017 | Raj Rayon Ltd<br>-Vs-<br>C.C.E & S.T.-Silvasa                     | <b>OIO-SIL-EXCUS-000-COM-002-17-18</b><br>Dated : 26/04/2017    |
| 30 | E/11481/2017-DB | 08/08/2017 | Gouri Shankar Poddar<br>-Vs-<br>C.C.E & S.T.-Silvasa              | <b>OIO-SIL-EXCUS-000-COM-002-17-18</b><br>Dated : 26/04/2017    |
| 31 | E/11482/2017-DB | 08/08/2017 | Jsk Industries Pvt Ltd<br>-Vs-<br>C.C.E & S.T.-Silvasa            | <b>OIO-VAP-EXCUS-000-COM-004-17-18</b><br>Dated : 02/05/2017    |
| 32 | E/11483/2017-DB | 08/08/2017 | Shri Prakash G Patil<br>-Vs-<br>C.C.E & S.T.-Silvasa              | <b>OIO-VAP-EXCUS-000-COM-004-17-18</b><br>Dated : 02/05/2017    |
| 33 | E/11484/2017-DB | 08/08/2017 | Shri Prashant Singh<br>-Vs-<br>C.C.E & S.T.-Silvasa               | <b>OIO-VAP-EXCUS-000-COM-004-17-18</b><br>Dated : 02/05/2017    |
| 34 | E/11485/2017    | 08/08/2017 | Ashok D Yagnik  | <b>OIO-VAP-EXCUS-000-COM-004-17-18</b>                          |

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|    | -DB              | 7          | -Vs-<br>C.C.E & S.T.-Silvasa   | 8<br>Dated : 02/05/2017  |
| 35 | E/11486/2017-DB  | 08/08/2017 | Anish D Shah<br>-Vs-<br>C.C.E & S.T.-Silvasa                             | <b>OIO-VAP-EXCUS-000-COM-004-17-18</b><br>Dated : 02/05/2017     |
| 36 | E/11487/2017-DB  | 08/08/2017 | Alicid Organic Industries Limited<br>-Vs-<br>C.C.E. & S.T.-Ahmedabad-iii | <b>OIO-AHM-EXCUS-003-COM-001-17-18</b><br>Dated : 11/05/2017     |
| 37 | E/11488/2017-DB  | 08/08/2017 | Shri Manish C Patel<br>-Vs-<br>C.C.E. & S.T.-Ahmedabad-iii               | <b>OIO-AHM-EXCUS-003-COM-001-17-18</b><br>Dated : 11/05/2017     |
| 38 | E/11489/2017-DB  | 26/07/2017 | Renaissance Corporation Ltd<br>-Vs-<br>C.C.E.-Kutch (gandhidham)         | <b>OIA-KCH-EXCUS-000-APP-095-098-16-17</b><br>Dated : 31/03/2017 |
| 39 | ST/11490/2017-DB | 09/08/2017 | Devendra Machines<br>-Vs-<br>C.C.E. & S.T.-Daman                         | <b>OIO-DMN-EXCUS-000-COM-002-17-18</b><br>Dated : 09/05/2017     |
| 40 | ST/11491/2017-DB | 09/08/2017 | C.C.E. & S.T.-Vadodara-i<br>-Vs-<br>Deloitte Haskins & Sells             | <b>OIO-VAD-EXCUS-001-COM-01-17-18</b><br>Dated : 17/04/2017      |
| 41 | ST/11492/2017-SM | 10/08/2017 | Vodafone Mobile Services Ltd<br>-Vs-<br>C.S.T.-Service Tax - Ahmedabad   | <b>OIA-AHM-SVTAX-000-APP-05-17-18</b><br>Dated : 26/04/2017      |
| 42 | E/11493/2017-SM  | 10/08/2017 | J P B Fibres<br>-Vs-<br>C.C.E. & S.T.-Surat-i                            | <b>OIA-CCESA-VAD-APP-II-VK-63-2017-18</b><br>Dated : 12/06/2017  |
| 43 | E/11494/2017-DB  | 10/08/2017 | C.C.E & S.T.-Valsad<br>-Vs-<br>Everlon Synthetic Ltd                     | <b>OIO-VLD-EXCUS-000-COM-052-16-17</b><br>Dated : 30/03/2017     |
| 44 | E/11495/2017-DB  | 11/08/2017 | Shri Dilip Tarachandani<br>-Vs-<br>C.C.E & S.T.-Silvasa                  | <b>OIO-VAP-EXCUS-000-COM-004-17-18</b><br>Dated : 02/05/2017     |
| 45 | E/11496/2017-DB  | 26/07/2017 | Kiran Ship Breaking Co<br>-Vs-<br>C.C.E. & S.T.-Bhavnagar                | <b>OIA-BHV-EXCUS-000-APP-002-2017-18</b><br>Dated : 25/04/2017   |
| 46 | E/11497/2017-DB  | 02/08/2017 | C.C.E. & S.T.-Surat-i<br>-Vs-  | <b>OIO-SUR-EXCUS-002-COM-074-16-17</b><br>Dated : 12/04/2017     |

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|    |                      |                 | Harshwardhan Export Pvt Ltd  |  |
| 47 | E/11498/2017<br>-SM  | 11/08/2017<br>7 | Swastik Ceracon Ltd<br>-Vs-<br>C.C.E. & S.T.-Ahmedabad-iii           | <b>OIA-AHM-EXCUS-003-APP-030-17-18</b><br>Dated : 26/05/2017   |
| 48 | C/11499/2017<br>7-DB | 11/08/2017<br>7 | Rajendra Agarwal<br>-Vs-<br>C.C.-Kandla                              | <b>OIO-KDL-CUSTM-000-COM-016-17-18</b><br>Dated : 27/04/2017   |
| 49 | E/11500/2017<br>-DB  | 11/08/2017<br>7 | Opal Fabrics<br>-Vs-<br>C.C.E. & S.T.-Surat-ii                       | <b>OIO-SUR-EXCUS-002-COM-095-16-17</b><br>Dated : 29/03/2017   |
| 50 | E/11501/2017<br>-DB  | 11/08/2017<br>7 | Opal Fabrics<br>-Vs-<br>C.C.E. & S.T.-Surat-ii                       | <b>OIO-SUR-EXCUS-002-COM-094-16-17</b><br>Dated : 29/03/2017   |
| 51 | C/11502/2017<br>7-DB | 26/07/2017<br>7 | Asian Natural Resources India Limited<br>-Vs-<br>C.C.-Jamnagar(prev) | <b>OIA-JMN-CUSTM-000-APP-009-17-18</b><br>Dated : 17/04/2017   |
| 52 | ST/11503/2017-DB     | 31/07/2017<br>7 | Vintech Shoppe Private Limited<br>-Vs-<br>C.C.E. & S.T.-Surat-i      | <b>OIO-SUR-EXCUS-001-COM-083-16-17</b><br>Dated : 07/03/2017   |
| 53 | C/11504/2017<br>7-DB | 14/08/2017<br>7 | Avinash Sumerchand Jindal<br>-Vs-<br>C.C.-Kandla                     | <b>OIO-KDL-CUSTM-000-COM-016-17-18</b><br>Dated : 27/04/2017   |
| 54 | C/11505/2017<br>7-DB | 14/08/2017<br>7 | Avinash Jindal<br>-Vs-<br>C.C.-Kandla                                | <b>OIO-KDL-CUSTM-000-COM-018-17-18</b><br>Dated : 27/04/2017   |
| 55 | E/11506/2017<br>-SM  | 14/08/2017<br>7 | Sterling Biotech Ltd<br>-Vs-<br>C.C.E. & S.T.-Vadodara-i             | <b>OIA-VAD-EXCUS-001-APP-611-2016-17</b><br>Dated : 03/03/3017 |
| 56 | E/11507/2017<br>-DB  | 14/08/2017<br>7 | Sky Appliances Limited<br>-Vs-<br>C.C.E.-Kutch (gandhidham)          | <b>OIO-KCH-EXCUS-000-COM-009-17-18</b><br>Dated : 26/04/2017   |
| 57 | C/11508/2017<br>7-DB | 14/08/2017<br>7 | Shri Avinash Jindal<br>-Vs-<br>C.C.-Kandla                           | <b>OIO-KDL-CUSTM-000-COM-019-17-18</b><br>Dated : 27/04/2017   |
| 58 | C/11509/2017<br>7-DB | 01/08/2017<br>7 | Dipen Overseas<br>-Vs-<br>C.C.-Mundra                                | <b>OIA-MUN-CUSTM-000-APP-21-22-17-18</b><br>Dated : 01/05/2017 |

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| 59 | C/11510/2017-DB  | 01/08/2017 | Dipen Trading Company<br>-Vs-<br>C.C.-Mundra                         | <b>OIA-MUN-CUSTM-000-APP-21-22-17-18</b><br>Dated : 01/05/2017     |
| 60 | E/11511/2017-DB  | 25/07/2017 | C.C.E & S.T.-Silvasa<br>-Vs-<br>Jsk Industries Pvt Ltd               | <b>OIO-SIL-EXCUS-000-COM-101-16-17</b><br>Dated : 23/03/2017       |
| 61 | E/11512/2017-SM  | 09/08/2017 | Bodal Chemicals Ltd<br>-Vs-<br>C.C.E.-Ahmedabad-i                    | <b>OIA-AHM-EXCUS-001-APP-06-2017-18</b><br>Dated : 29/05/2017      |
| 62 | ST/11513/2017-DB | 19/07/2017 | C.C.E. & S.T.-Surat-i<br>-Vs-<br>Shreeji Manpower                    | <b>OIA-VAP-EXCUS-000-APP-256-259-16-17</b><br>Dated : 25/01/2017   |
| 63 | ST/11514/2017-DB | 19/07/2017 | C.C.E. & S.T.-Surat-i<br>-Vs-<br>Ghcl Ltd                            | <b>OIA-VAP-EXCUS-000-APP-252-255-16-17</b><br>Dated : 25/01/2017   |
| 64 | ST/11515/2017-DB | 16/08/2017 | Cadila Pharmaceuticals Ltd<br>-Vs-<br>C.S.T.-Service Tax - Ahmedabad | <b>OIA-AHM-SVTAX-000-APP-32-16-17</b><br>Dated : 27/06/2017        |
| 65 | C/11516/2017-DB  | 16/08/2017 | Bright Shiptrans Pvt Ltd<br>-Vs-<br>C.C.-Mundra                      | <b>Not.O-F-NO-S-07-07-CBS-MUNDRA-2017-18</b><br>Dated : 18/04/2017 |
| 66 | E/11517/2017-DB  | 16/08/2017 | Geeta Fibres Pvt Ltd<br>-Vs-<br>C.C.E. & S.T.-Surat-ii               | <b>OIO-SUR-EXCUS-002-COM-097-16-17</b><br>Dated : 29/03/2017       |
| 67 | E/11518/2017-DB  | 17/08/2017 | C.C.E. & S.T.-Surat-ii<br>-Vs-<br>Essar Steel Limited                | <b>OIO-SUR-EXCUS-002-COM-101-102-16-17</b><br>Dated : 31/03/2017   |
| 68 | C/11519/2017-DB  | 17/08/2017 | C.C.E. & S.T.-Surat-ii<br>-Vs-<br>Essar Steel Ltd                    | <b>OIO-SUR-EXCUS-002-COM-101-102-16-17</b><br>Dated : 31/03/2017   |
| 69 | E/11520/2017-SM  | 17/08/2017 | Jayesh Prabhudas Bhimani<br>-Vs-<br>C.C.E. & S.T.-Ahmedabad-iii      | <b>OIA-AHM-EXCUS-003-APP-026-028-17-18</b><br>Dated : 26/05/2017   |
| 70 | C/11521/2017-DB  | 17/08/2017 | Shri Rajendra Agarwal<br>-Vs-<br>C.C.-Kandla                         | <b>OIO-KDL-CUSTM-000-COM-020-17-18</b><br>Dated : 27/04/2017       |
| 71 | C/11522/2017-DB  | 14/08/2017 | Shri Avinash Jindal<br>-Vs-  | <b>OIO-KDL-CUSTM-000-COM-015-17-18</b>                             |

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|    |                  |            | C.C.-Kandla  | Dated : 27/04/2017   |
| 72 | C/11523/2017-DB  | 04/08/2017 | Jai Jalaram Saw Mill<br>-Vs-<br>C.C.-Mundra                        | <b>OIA-MUN-CUSTM-000-APP-032-033-17-18</b><br>Dated : 04/05/2017 |
| 73 | E/11524/2017-DB  | 03/08/2017 | Sharad Haribhai Naik<br>-Vs-<br>C.C.E. & S.T.-Vapi                 | <b>OIO-SIL-EXCUS-000-COM-105-16-17</b><br>Dated : 11/04/2017     |
| 74 | C/11525/2017-SM  | 07/08/2017 | Bhansali Cerim India Private Limited<br>-Vs-<br>C.C.-Ahmedabad     | <b>OIA-AHD-CUSTM-000-APP-015-17-18</b><br>Dated : 02/05/2017     |
| 75 | C/11526/2017-DB  | 04/08/2017 | Arjanbhai Karsanbhai Patel<br>-Vs-<br>C.C.-Mundra                  | <b>OIA-MUN-CUSTM-000-APP-032-033-17-18</b><br>Dated : 04/05/2017 |
| 76 | ST/11527/2017-DB | 28/07/2017 | C.C.E. & S.T.-Ahmedabad-iii<br>-Vs-<br>Vanikar Club                | <b>OIA-AHM-EXCUS-003-APP-298-301-16-17</b><br>Dated : 07/04/2017 |
| 77 | ST/11528/2017-SM | 18/08/2017 | Ruchi Infrastructure<br>-Vs-<br>C.C.E. & S.T.-Vadodara-i           | <b>OIA-VAD-EXCUS-001-APP-601-2016-17</b><br>Dated : 28/02/2017   |
| 78 | E/11529/2017-DB  | 18/08/2017 | C.C.E & S.T.-Silvasa<br>-Vs-<br>Jai Sai Udyog                      | <b>OIO-SIL-EXCUS-000-COM-098-16-17</b><br>Dated : 28/03/2017     |
| 79 | E/11530/2017-DB  | 18/08/2017 | C.C.E & S.T.-Silvasa<br>-Vs-<br>Twenty First Century Wire Rods Ltd | <b>OIO-SIL-EXCUS-000-COM-097-16-17</b><br>Dated : 28/03/2017     |
| 80 | C/11531/2017-DB  | 21/08/2017 | Avinash Jindal<br>-Vs-<br>C.C.-Kandla                              | <b>OIO-KDL-CUSTM-000-COM-020-17-18</b><br>Dated : 24/04/2017     |
| 81 | C/11532/2017-DB  | 21/08/2017 | Jindal Wood Industries<br>-Vs-<br>C.C.-Kandla                      | <b>OIO-KDL-CUSTM-000-COM-020-17-18</b><br>Dated : 27/04/2017     |
| 82 | C/11533/2017-DB  | 21/08/2017 | Shivam Scrap Re Cycling Pvt Ltd<br>-Vs-<br>C.C.-Kandla             | <b>OIO-KDL-CUSTM-000-COM-021-17-18</b><br>Dated : 30/05/2017     |
| 83 | E/11534/2017-SM  | 21/08/2017 | Gujarat Fluorochemicals Ltd<br>-Vs-                                | <b>OIA-VAD-EXCUS-004-APP-595-596-2016-17</b>                     |

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|    |                        |                 | C.C.E-Bharuch   | Dated : 28/02/2017   |
| 84 | E/11535/2017<br>-SM    | 21/08/2017<br>7 | Gujarat Fluorochemicals Ltd<br>-Vs-<br>C.C.E-Bharuch                                    | <b>OIA-VAD-EXCUS-004-APP-595-596-2016-17</b><br>Dated : 28/02/2017 |
| 85 | E/11536/2017<br>-SM    | 21/08/2017<br>7 | Gujarat Fluorochemicals Ltd<br>-Vs-<br>C.C.E-Bharuch                                    | <b>OIA-VAD-EXCUS-004-APP-595-596-2016-17</b><br>Dated : 28/02/2017 |
| 86 | E/11537/2017<br>-SM    | 21/08/2017<br>7 | Gujarat Fluorochemicals Ltd<br>-Vs-<br>C.C.E-Bharuch                                    | <b>OIA-VAD-EXCUS-004-APP-594-2015-16</b><br>Dated : 28/02/2017     |
| 87 | E/11538/2017<br>-SM    | 21/08/2017<br>7 | Gujarat Fluorochemicals Ltd<br>-Vs-<br>C.C.E-Bharuch                                    | <b>OIA-VAD-EXCUS-004-APP-595-596-2016-17</b><br>Dated : 28/02/2017 |
| 88 | C/11539/2017<br>7-SM   | 04/08/2017<br>7 | Best Marketing<br>-Vs-<br>C.C.-Ahmedabad  | <b>OIA-AHD-CUSTM-000-APP-006-17-18</b><br>Dated : 01/05/2017       |
| 89 | E/11540/2017<br>-SM    | 11/08/2017<br>7 | Shree Sayan Vibhag Sahakari<br>Khand Udyog Mandli Ltd<br>-Vs-<br>C.C.E. & S.T.-Surat-ii | <b>OIA-CCESA-VAD-APP-II-VK-28-2017-18</b><br>Dated : 15/05/2017    |
| 90 | E/11541/2017<br>-DB    | 22/08/2017<br>7 | Swan Sweets Pvt Ltd<br>-Vs-<br>C.C.E. & S.T.-Rajkot                                     | <b>OIA-RAJ-EXCUS-000-APP-209-210-16-17</b><br>Dated : 24/03/2017   |
| 91 | ST/11542/2017<br>17-DB | 22/08/2017<br>7 | Super Construction Co<br>-Vs-<br>C.C.E. & S.T.-Ahmedabad-iii                            | <b>OIA-AHM-EXCUS-003-APP-001-17-18</b><br>Dated : 15/05/2017       |
| 92 | E/11543/2017<br>-SM    | 22/08/2017<br>7 | Sicgil Industrial Gases Ltd<br>-Vs-<br>C.C.E. & C.-Anand                                | <b>OIA-VAD-EXCUS-003-APP-592-16-17</b><br>Dated : 28/02/2017       |
| 93 | C/11544/2017<br>7-DB   | 22/08/2017<br>7 | Shri Sumit Valecha<br>-Vs-<br>C.C.-Mundra   | <b>OIO-MUN-CUSTM-000-COM-01-17-18</b><br>Dated : 28/04/2017        |
| 94 | E/11545/2017<br>-DB    | 22/08/2017<br>7 | Swan Sweets Pvt Ltd<br>-Vs-<br>C.C.E. & S.T.-Rajkot                                     | <b>OIA-RAJ-EXCUS-000-APP-209-210-16-17</b><br>Dated : 24/03/2017   |
| 95 | E/11546/2017<br>-DB    | 23/08/2017<br>7 | C.C.E. & S.T.-Surat-i<br>-Vs-   | <b>OIA-CCESA-VAD-APP-II-VK-51-52-2017-18</b><br>Dated : 23/05/2017 |



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| 96  | E/11547/2017<br>-DB | 23/08/2017<br>7 | Shri Dinesh Bhansali<br>C.C.E & S.T.-Silvasa<br>-Vs-<br>Shri Siddhi Industries | <b>OIO-SIL-EXCUS-000-COM-099-16-17</b><br>Dated : 28/03/2017       |
| 97  | E/11548/2017<br>-DB | 23/08/2017<br>7 | C.C.E. & S.T.-Surat-i<br>-Vs-<br>Asopalav Silk Creation                        | <b>OIA-CCESA-VAD-APP-II-VK-51-52-2017-18</b><br>Dated : 23/05/2017 |
| 98  | E/11549/2017<br>-DB | 23/08/2017<br>7 | Shreno Ltd<br>-Vs-<br>C.C.E. & S.T.-Vadodara-i                                 | <b>OIA-VAD-EXCUS-001-APP-583-2016-17</b><br>Dated : 27/02/2017     |
| 99  | E/11550/2017<br>-SM | 23/08/2017<br>7 | Sun Pharmaceuticals Industries<br>Ltd<br>-Vs-<br>C.C.E-Bharuch                 | <b>OIA-VAD-EXCUS-004-APP-577-2015-16</b><br>Dated : 27/02/2017     |
| 100 | E/11551/2017<br>-DB | 23/08/2017<br>7 | Sun Pharmaceuticals Industries<br>Ltd<br>-Vs-<br>C.C.E-Bharuch                 | <b>OIA-VAD-EXCUS-004-APP-574-2015-16</b><br>Dated : 27/02/2017     |
| 101 | E/11552/2017<br>-SM | 23/08/2017<br>7 | Bharat Jayantilal Shah<br>-Vs-<br>C.C.E. & S.T.-Bhavnagar                      | <b>OIA-BHV-EXCUS-000-APP-272-16-17</b><br>Dated : 31/03/2017       |
| 102 | E/11553/2017<br>-SM | 23/08/2017<br>7 | Transpek Industry Ltd<br>-Vs-<br>C.C.E. & S.T.-Vadodara-i                      | <b>OIA-VAD-EXCUS-001-APP-626-2016-17</b><br>Dated : 06/03/2017     |
| 103 | ST/11554/2017-DB    | 23/08/2017<br>7 | Sanghvi Forging & Engineering<br>Ltd<br>-Vs-<br>C.C.E. & S.T.-Vadodara-ii      | <b>OIA-VAD-EXCUS-002-APP-563-565-2016-17</b><br>Dated : 27/02/2017 |
| 104 | ST/11555/2017-DB    | 23/08/2017<br>7 | Sanghvi Forging & Engineering<br>Ltd<br>-Vs-<br>C.C.E. & S.T.-Vadodara-ii      | <b>OIA-VAD-EXCUS-002-APP-563-565-2016-17</b><br>Dated : 27/02/2017 |
| 105 | ST/11556/2017-DB    | 23/08/2017<br>7 | Sanghvi Forging & Engineering<br>Ltd<br>-Vs-<br>C.C.E. & S.T.-Vadodara-ii      | <b>OIA-VAD-EXCUS-002-APP-563-565-2016-17</b><br>Dated : 27/02/2017 |
| 106 | E/11557/2017<br>-SM | 03/07/2017<br>7 | Ambuja Intermediates Ltd<br>-Vs-<br>C.C.E. & S.T.-Ahmedabad-iii                | <b>OIA-AHM-EXCUS-003-APP-297-16-17</b><br>Dated : 30/03/2017       |

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| 107 | ST/11558/20<br>17-DB | 24/08/201<br>7 | C.S.T.-Service Tax - Ahmedabad<br>-Vs-<br>Godrej Properties Ltd                     | <b>OIO-AHM-SVTAX-000-COM-003-17-18</b><br>Dated : 19/04/2017       |
| 108 | ST/11559/20<br>17-DB | 24/08/201<br>7 | C.S.T.-Service Tax - Ahmedabad<br>-Vs-<br>Torrent Pharmaceuticals Ltd               | <b>OIO-AHM-SVTAX-000-COM-004-17-18</b><br>Dated : 19/04/2017       |
| 109 | ST/11560/20<br>17-DB | 24/08/201<br>7 | Deloitte Haskins Sells<br>-Vs-<br>C.C.E. & S.T.-Vadodara-i                          | <b>OIA-VAD-EXCUS-001-APP-599-2016-17</b><br>Dated : 28/02/2017     |
| 110 | E/11561/2017<br>-DB  | 24/08/201<br>7 | Baroda Textile Effects Pvt Ltd<br>-Vs-<br>C.C.E. & S.T.-Vadodara-i                  | <b>OIA-VAD-EXCUS-001-APP-572-2016-17</b><br>Dated : 27/02/2017     |
| 111 | ST/11562/20<br>17-DB | 24/08/201<br>7 | Shree Gopinathji Agencies<br>-Vs-<br>C.C.E. & S.T.-Vadodara-i                       | <b>OIA-VAD-EXCUS-001-APP-569-2016-17</b><br>Dated : 27/02/2017     |
| 112 | E/11563/2017<br>-DB  | 24/08/201<br>7 | Koch Chemical Technology<br>Group India Pvt Ltd<br>-Vs-<br>C.C.E. & S.T.-Vadodara-i | <b>OIA-VAD-EXCUS-001-APP-627-628-2016-17</b><br>Dated : 06/03/2017 |
| 113 | E/11564/2017<br>-SM  | 24/08/201<br>7 | Koch Chemical Technology<br>Group India Pvt Ltd<br>-Vs-<br>C.C.E. & S.T.-Vadodara-i | <b>OIA-VAD-EXCUS-001-APP-627-628-2016-17</b><br>Dated : 06/03/2017 |
| 114 | ST/11565/20<br>17-DB | 18/08/201<br>7 | Kuber Construction<br>-Vs-<br>C.C.E. & S.T.-Bhavnagar                               | <b>OIO-BVR-EXCUS-000-PRCOM-004-17-18</b><br>Dated : 16/05/2017     |
| 115 | ST/11566/20<br>17-DB | 28/08/201<br>7 | C.C.E. & S.T.-Ahmedabad-iii<br>-Vs-<br>Super Construction Co                        | <b>OIA-AHM-EXCUS-003-APP-001-17-18</b><br>Dated : 15/05/2017       |
| 116 | C/11567/201<br>7-DB  | 28/08/201<br>7 | Alang Auto General Engg Co Pvt<br>Ltd<br>-Vs-<br>C.C.-Jamnagar(prev)                | <b>OIA-JMN-CUSTM-000-APP-007-17-18</b><br>Dated : 07/04/2017       |
| 117 | E/11568/2017<br>-SM  | 28/08/201<br>7 | Cosmo Films Ltd<br>-Vs-<br>C.C.E. & S.T.-Vadodara-ii                                | <b>OIA-VAD-EXCUS-002-APP-561-2016-17</b><br>Dated : 14/02/2017     |
| 118 | E/11569/2017<br>-DB  | 11/08/201<br>7 | Vipul S Kamani<br>-Vs-  | <b>OIO-VAP-EXCUS-000-COM-004-17-18</b><br>Dated : 02/05/2017       |

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|     |                     |                | C.C.E & S.T.-Silvasa                          |  |
| 119 | C/11570/201<br>7-SM | 14/08/201<br>7 | J K Industries<br>-Vs-<br>C.C.-Jamnagar(prev) | <b>OIA-JMN-CUSTM-000-APP-015-17-1</b><br>8<br>Dated : 11/05/2017 |